

**IN THE INCOME TAX APPELLATE TRIBUNAL “C”
(Virtual Court Hearing), BENCH KOLKATA**

Before Sri J. Sudhakar Reddy, Accountant Member & Sri Sanjay Garg, Judicial Member

I.T.A. No.205/Kol/2020
Assessment Year: 2014-15

Shri Prakash Seksaria.....Appellant
King Block, Flat 3B,
Duke Garden,
RB-30, Raghunathpur Road,
Teghoria, Kolkata – 700059.
[PAN: ANIPS0547F]

vs.

ITO, Ward-62(2), Kolkata.....Respondent

I.T.A. No.666/Kol/2019
Assessment Year: 2010-11

Shri Bhushan Mehra.....Appellant
34, Canal South Road,
Kolkata – 700015.
[PAN: AFCPM7660P]

vs.

ITO, Ward-32(3), Kolkata.....Respondent

Appearances by:

None appeared on behalf of the appellant.

Shri Jayanta Khangra, JCIT, DR, appeared on behalf of the Respondent.

Date of concluding the hearing : April 30, 2021

Date of pronouncing the order : June 21, 2021

ORDER

The present appeals have been preferred by the different assesseees against the separate orders of the Commissioner of Income Tax (Appeals).

2. The ld. Counsels for the different assesseees have submitted that the assesseees have availed “Vivad Se Viswas 2020” scheme. Therefore, as per the instruction of the assesseees, the appeals may be dismissed as withdrawn.

I.T.A. No.205/Kol/2020

Shri Prakash Seksaria

I.T.A. No.666/Kol/2019

Shri Bhushan Mehra

3. The captioned appeals of the assesseees are accordingly dismissed as withdrawn.

Order is pronounced in the open court on 21.06.2021.

Sd/-

[J. Sudhakar Reddy]
Accountant Member

Sd/-

[Sanjay Garg]
Judicial Member

Dated: 21.06.2021.

RS

Copy of the order forwarded to:

1. The Appellant- (i) Shri Prakash Seksaria
(ii) Shri Bhushan Mehra
2. The Respondent- (i) ITO, Ward-62(2), Kolkata
(ii) ITO, Ward-32(3), Kolkata
3. The CIT concerned-
4. The CIT(A) -
5. The DR -
6. Guard File

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By order

Assistant Registrar, Kolkata Benches